

Sahil Grover & Ors.
Vs.
Arun Grover

12.05.2020

Present: Shri Rohit Goel, Advocate for the plaintiff.

File received from the filing section.

On request, put up on 01.06.2020 for consideration.

(Rajneesh Kumar Gupta)
District Judge (Commercial Court)-02
Central District, Tis Hazari Courts,
Delhi (**On Duty as per the Roster**)
12.05.2020

Ajit Bangles & Anrs,
Vs,
Hsabbuddin Sheikh @ Bunty & Ors,

12.05.2020

Present: Ms. Shivangi Bansal, Advocate for the plaintiff;

File received from the filing section.

On request, put up on 03.06.2020 for consideration.

(Rajveesh Kumar Gupta)
District Judge (Commercial Court)-02
Central District, Tis Hazari Courts,
Delhi (On Duty as per the Roster)
12.05.2020

M/s NKS Hospital
Vs.
Sudarshan News Channel & Ors.

2.05.2020

Present: Shri Rishi Pal, Advocate for the plaintiff.

File received from the filing section on the application of early hearing.

Heard through Video Conferencing. I do not find any merits in the application and accordingly, it is disposed off.

Put up on 21.05.2020 i.e. the date already fixed in this case.

(Rajneesh Kumar Gupta)
District Judge (Commercial Court)-02
Central District, Tis Hazari Courts,
Delhi (On Duty as per the Roster)
12.05.2020

Smt. Shobha Gupta
Vs.
Rajeev Gupta

12.05.2020

Present: Shri Sandeep Tyagi, Advocate for the plaintiff.
Plaintiff in person.

File received from the filing section.

On request, put up on 04.06.2020 for consideration.

(Rajneesh Kumar Gupta)
District Judge (Commercial Court)-02
Central District, Tis Hazari Courts,
Delhi (**On Duty as per the Roster**)
12.05.2020

Union of India
Vs.
M/s N Kumar Associates International

12.05.2020

Present: Shri Om Parkash, Advocate for the petitioner.

File received from the filing section.

Hearing took place through Video Conferencing. Ld. Counsel for the petitioner wants to place on record some documents.

On request, put up on 13.05.2020 for consideration.

(Rajneesh Kumar Gupta)
District Judge (Commercial Court)-02
Central District, Tis Hazari Courts,
Delhi (**On Duty as per the Roster**)
12.05.2020

COURT, DELHI
M/s NKS Hospital
Vs.
Sudarshan News Channel & Ors.

12.05.2020

Present: Shri Rishi Pal, Advocate for the plaintiff.

File received from the filing section on the application of early hearing.

Heard through Video Conferencing. I do not find any merits in the application and accordingly, it is disposed off.

Put up on 21.05.2020 i.e. the date already fixed in this case.

(Rajneesh Kumar Gupta)
District Judge (Commercial Court)-02
Central District, Tis Hazari Courts,
Delhi (On Duty as per the Roster)
12.05.2020

Sahil Grover & Ors.
Vs.
Arun Grover

12.05.2020

Present: Shri Rohit Goel, Advocate for the plaintiff.

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District Judge (Commercial Court)-02
Central District, Tis Hazari Courts,
Delhi (**On Duty as per the Roster**)
12.05.2020

CIAL) &
ZARI COURT, DELHI

CASE NO:

D.O.J:

1

Arjit Bangles & Anrs.
Vs.
Hisabuddin Sheikh @ Bunty & Ors.

12.05.2020

Present: Ms. Shivangi Bansal, Advocate for the plaintiff.

File received from the filing section.

On request, put up on 03.06.2020 for consideration.

(Rajneesh Kumar Gupta)
District Judge (Commercial Court)-02
Central District, Tis Hazari Courts,
Delhi (On Duty as per the Roster)
12.05.2020

Smt. Shobha Gupta
Vs.
Rajeev Gupta

12.05.2020

Present: Shri Sandeep Tyagi, Advocate for the plaintiff.
Plaintiff in person.

File received from the filing section.

On request, put up on 04.06.2020 for consideration.

(Rajneesh Kumar Gupta)
District Judge (Commercial Court)-02
Central District, Tis Hazari Courts,
Delhi (**On Duty as per the Roster**)
12.05.2020

Union of India
Vs.
M/s N Kumar Associates International

12.05.2020

Present: Shri Om Parkash, Advocate for the petitioner.

File received from the filing section.

Hearing took place through Video Conferencing. Ld. Counsel for the petitioner wants to place on record some documents.

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(Rajneesh Kumar Gupta)
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Central District, Tis Hazari Courts,
Delhi (**On Duty as per the Roster**)
12.05.2020